

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Why are they asking for extension of time? This is the second time that they are asking for extension.

SHRI A. P. SHARMA: At a sitting held on the 28th March of this Committee, the Minister of Labour and Rehabilitation again requested for time upto 7th April, 1973 to move amendments on the Bill for consideration. It was not possible thereafter to receive amendments from the Members and to consider clause by clause and to adopt the report before the stipulated time, that is, 4th May, 1973. The Committee therefore, decided to ask for extension for the presentation of the Report upto the first day of the next session.

MR. SPEAKER: I am very happy that he did not use that old word.

SHRI ATAL BIHARI VAJPAYEE: The explanation given by the Hon Member is not at all convincing.

SHRI A. P. SHARMA: I convince him that there is a further reason. The Committee wanted to submit the report by the 4th of May. But, in the meanwhile, the Coal-mines had been nationalised. On that I raised questions and the Labour Minister wanted more time.

MR. SPEAKER: All right, let me now put it to the vote.

SHRI ATAL BIHARI VAJPAYEE: In the meantime, if another industry is nationalised, then again they will come up before this House and ask for more time. Let them finish with this and then the House may decide about the Coal-mines.

MR. SPEAKER: The question is:

"That this House do further extend upto the first day of the second week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Mines Act, 1952".

The motion was adopted.

MR. SPEAKER: Now, I call Shri Kiruttinan.

SHRI JYOTIRMOY BOSU (Diamond Harbour): May I make my submission?

MR. SPEAKER. Mr. Bosu, of what stuff are you made of? I advise you to come for your performance after leaving some days. Don't do it everyday. I am worried about your health.

PROF. MADHU DANDAVATE (Rajapur): In the habeas corpus petitions, some obstructions are put in the court. This is a very serious matter. Half a second only may be allowed to me.

MR. SPEAKER: May I tell all of you that I am not going to allow a matter under 377 which can be the subject of a question? You don't put the question, you come with 377. 377 was originally planned that where there is marginal difference between a point of order and the other point, I could allow it. Now you are using it as everybody's wife? Don't do it.

Now, Shri Kiruttinan.

12.08 hrs.

RE ALLOTMENT OF FUNDS FOR DROUGHT RELIEF IN RAMANA- THAPURAM DISTRICT

SHRI THA KIRUTTINAN (Sivaganja): Mr. Speaker, Sir, I am very thankful to you for having permitted me to raise this vital issue under rule 377. This concerns my district. And so, it is my bounden duty to bring this issue to the notice of the Government as also this august House.

During the Fourth Five Year Plan, in Tamil Nadu, Ramanathapuram district and Dharmapuri District were declared as drought-prone districts and two crores of rupees were allotted to each district to meet the drought situation. I understand that this was also raised in the Tamil Nadu Assembly. The Government have proceeded to select only Dharmapuri District

And during the Fifth Five Year Plan they want to do away with Ramanathapuram District and they are going to spend a sum of Rs. 4 crores during this Plan period for Dharmapuri District alone.

This is an injustice meted out to Ramanathapuram This is unfair on the part of this Government and I charge this Government for this wilful discrimination. Mr. Subramaniam, the Industrial Development Minister, hails from that constituency and that is why I feel Government has conspired to spend all the Rs. 4 crores in Dharmapuri District. This should be rectified. I demand that Ramanathapuram district also be declared as a drought-prone district and another Rs. 2 crores should be allotted during the fifth plan for that district.

SHRIMATI V JEYALAKSHMI (Sivakasi) I am also from Ramnad district

MR. SPEAKER You settle it between yourselves

SHRI R. V SWAMINATHAN (Madurai) Sir, I am also interested as I was born in Ramnad district and I agree with the suggestion made by the hon Member that justice should be done to Ramnad District

12.11 hrs.

RE. ATROCITIES ON HARIJANS IN UTTAR PRADESH

SHRI T. BALAKRISHNIAH (Tirupathi): Sir, I want to draw the attention of the House to the atrocities committed from time to time on the unfortunate Harijans in this country, particularly in U.P. It has been reported in the *Indian Express* dated 29-3-73 that a group of high caste Hindus attached a group of Harijans with firearms and lathis in Soon village in police station Bisend as a result of which a Harijan was killed. In another case, a Harijan woman was

raped in the hospital premises by one of the relations of a doctor of the hospital. I want to know what action has been taken by the State Government and the Central Government to protect the interests of Harijans in the country.

12 12 hrs.

RE. ALLEGED MALTREATMENT OF SHRI LALJI BHAI, M.P AT AJMER RAILWAY STATION

MR. SPEAKER: I have received an intimation of a motion of privilege that the hon member, Shri Lalji Bhai was maltreated at a railway station by certain young men. But he is not here now.

श्री अटल बिहारी वाजपेयी (ग्वालियर) :
इजाजत दें तो मैं बता दूँ। श्री लाल जी भाई पालियामेट की बैठक में भाग लेने के लिए आ रहे थे। जब वे अजमेर स्टेशन पर पहुँचे तो कुछ लोगो ने उन से टिकट मागी। टिकट मागने वाले रेल कर्मचारी नहीं थे। उन्होने कहा कि आप रेल कर्मचारी नहीं है, न आप यूनिफार्म में है, आप को टिकट हम नहीं दिखायेंगे फिर वे उन को पकड़ कर टीटी के कमरे में ले गए। वहाँ रेल कर्मचारी भी आ गए। रेल कर्मचारियों का उन्होने बताया कि मैं पालियामेट का मँम्बर हूँ। मेरे पास ब्राइडेन्टी कार्ड है। लेकिन उन के साथ दुर्व्यवहार किया गया, उन्हें गालिया दी गई। उन का सूट केस उन में छान लिया गया और कैश भीमो दिया गया कि इन पर 201 रुपया जुर्माना करिये। जब वे तलाशी लेने लगे सूट केस की तो उस में से ब्राइडेटी कार्ड निकला। फिर भी रेल कर्मचारियों ने माफी नहीं मागी। रेल कर्मचारी सारे मामले पर सीपापोती करना चाहते हैं। क्या इसलिए कि वह आदिवासी और सीधे सज्जन हैं और संसद् की बैठक में भाग लेने के लिये आ रहे थे? मेरा निवेदन है